

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018**

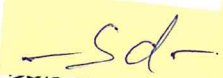
NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ankit Parashar, Mr. Dhrubajit Saikia, Advocates for Liquidator Mr. Sarvesh Kashyap, Liquidator		
	For the Respondent:	None		

ORDER

This application has been filed by Liquidator under Section 66/67 of the Code. In view of the same, notice be effected on the Ex-Directors/Respondent returnable on 9th January, 2019. Dasti.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**